

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 259 of 2013**

**Dated : 25<sup>th</sup> September, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Transmission Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar for R.1

**ORDER**

We have heard the learned counsel for the parties and Written Submissions have also been filed by them.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member**  
Ts/kt

**(Justice M. Karpaga Vinayagam)  
Chairperson**